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S.K. Seth -Vrs- UOI

Admission Sl.No.11
O.A. No.260/00317/14

Order dated 7th May, 2014.

CORAM

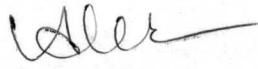
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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During mention hour by filing a Memo dated 07.05.2014 Ms. Meera Ghosh, Ld. Counsel appearing for the applicant submitted that in the meantime the D & A proceeding has been completed and punishment order has been passed. In the premises, the applicant seeks to file appeal before the appellate authority and does not want to press the O.A. In view of the above, this O.A. is disposed of being not pressed.

Mr. T. Rath, Ld. Standing Counsel appearing for the Respondents/Railways is present and heard.


MEMBER(Admn.)


MEMBER(Judl.)

K.B.